Summary of the Proposed Combination

[In terms of Regulation 13 (1B) of the Competition Commission of India (Procedure in regard to the transaction of business relating to combinations), 2011, as amended on 7 January 2016]

A. Name of the parties to the Proposed Combination


B. Type of the Proposed Combination

2. The proposed combination involves the merger of the RCOM Wireless Business (i.e., RCOM Wireless Business 1, RCOM Wireless Business 2 and RTL Wireless Business, as defined in the Notice), which presently comprises 98,709,655 customers across 22 telecom circles offering 4G services on a pan-India basis on 800 MHz spectrum band through 4G spectrum sharing agreement with Reliance Jio Infocomm Limited, 3G services in 13 telecom circles and 2G services in 19 telecom circles for data and voice services, with the existing business carried out by Aircel and Dishnet (“Aircel Business”) which presently comprises 88,934,189 customers across 22 telecom circles offering 3G services in 13 telecom circles and 2G services in all 22 telecom circles for data and voice services, thereby creating a business in
which RCOM, on the one hand, and Global Communication Services Holdings Limited, including Sindya Securities & Investments Private Limited, on the other hand, shall have equal equity participation on completion of the proposed combination ("Proposed Combination").

C. Area of the activity of the Parties to the Proposed Combination

Aircel

3. The business activities of Aircel are as follows:
   (a) Mobile telephony service (including National Long Distance ("NLD") and International Long Distance ("INLD") services);
   (b) Mobile banking; and
   (c) Data or internet service to enterprises

Dishnet

4. Dishnet is a wholly owned subsidiary of Aircel. Dishnet provides 2G services in 14 telecom circles and 3G services in 10 telecom circles.

RCOM

5. RCOM is engaged in the following businesses:
a. **Wireless**: Providing mobile telephony services (including NLD and ILD services), value added services, wireless data, fixed wireless and public access business.

b. **Wireline**: Providing fixed line (i.e., wireline) network.

c. **Enterprise**: Data centre, internet services, leased lines, office centrex etc.

d. **Home**: Providing DTH and IPTV services through its subsidiary Reliance Big TV Limited.

e. **Global Operations**: Providing ethernet data services, global call services and operations related to submarine cable and global managed network.

f. **Towers**: Telecommunications towers of RCOM used for GSM mobile networks and to service multiple mobile service providers.

**RTL**

6. RTL is a subsidiary of RCOM. RTL provides 2G services in 5 telecom circles, 3G services in 8 telecom circles and 4G service in 2 telecom circles (based on the spectrum sharing agreement between RCOM and RJIL).

D. **Relevant market(s) to which the Proposed Combination relates**
7. Relevant markets to which the Proposed Combination relates are the markets for:

(a) Mobile telephony services in the 22 telecom circles;

(b) NLD services in India;

(c) ILD services in India; and

(d) Enterprise & Global Services (i.e. Internet Lease Line, National Private Leased Circuit, International Private Leased Circuit, Domestic and International Multiprotocol Label Switching - Virtual Private Network, Fixed Line Primary Rate Interface, Machine to Machine, Video Conferencing, WAN Acceleration, Ethernet Data Services and Global Managed Networks).